

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'

MEETING No.4/AM20

(HELD ON 29.07.2020)

UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 4/87-NC-7/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 29.07.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberations and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 2 dated 27.05.2020 since uploaded on DGFT website.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 4/87-ALC1/2020 MEETING DATE : 29.07.2020

1	Case No.:146/24/87-ALC1/2018	Party Name: VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00952/AM19/	RLA File :03/95/040/00065/AM17/	Lic.No/Date:0310804191 26.04.2016	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the				

Signature of Dilip Kumar
Dilip Kumar / DILIP KUMAR
Director General of Foreign Trade / Dy. DGFT
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

authorization holder for submission of the following information and deferred the case:-

a) Material balance for each export product separately, indicate quantity of indigenous inputs used.

2	Case No.:8/16/87-ALC1/2018	Party Name:TEGA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	
Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the reply to DPIIT for examination and deferred the case.				

3	Case No.:318/24/87-ALC1/2018	Party Name:KEY EXPORTS,	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/01124/AM19/	RLA File :03/94/040/01001/AM19/	Lic.No/Date:0310827208 21.02.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Ministry of Environment, Forests & Climate Change. O.M issued on 20.01.2020. Comments awaited from Ministry of Environment, Forests & Climate Change. Therefore, committee decided that a reminder to them be issued and deferred the case.				

4	Case No.:3/5/87-ALC1/2019	Party Name:PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Rejected
	HQ File :01/87/050/00114/AM20/	RLA File :09/24/040/00072/AM20/	Lic.No/Date:0910067554 21.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.01.2020 and reminder on 09.03.2020 . However, firm has not replied the DL. Therefore, committee decided to reject the case.				

5	Case No.:17/5/87-ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Rejected
	HQ File :01/87/050/00128/AM20/	RLA File :34/24/040/00344/AM19/	Lic.No/Date:3410045162 21.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 14.01.2020 and reminder on 09.03.2020 . However, firm has not replied the DL. Therefore, committee decided to reject the case.				

6	Case No.:31/5/87-ALC1/2019	Party Name: MOTIBA SILICONE PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Rejected
	HQ File :01/87/050/00142/AM20/	RLA File :08/24/040/00077/AM20/	Lic.No/Date:0810145401 29.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on				

13.01.2020 and reminder on 09.03.2020 . However, firm has not replied the DL Therefore, committee decided to reject the case.

7	Case No.:34/5/87-ALC1/2019	Party Name:PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00145/AM20/	RLA File :09/24/040/00087/AM20/	Lic.No/Date:0910067602 30.05.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 09.03.2020 . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

8	Case No.:35/5/87-ALC1/2019	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00146/AM20/	RLA File :02/24/040/00024/AM20/	Lic.No/Date:0210209210 30.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

9	Case No.:51/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00162/AM20/	RLA File :02/24/040/00034/AM20/	Lic.No/Date:0210209234 10.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

10	Case No.:67/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00178/AM20/	RLA File :02/24/040/00037/AM20/	Lic.No/Date:0210209255 14.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals.				

11	Case No.:21/8/87-ALC1/2019	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00208/AM20/	RLA File :33/24/040/00009/AM20/	Lic.No/Date:3310030559 28.06.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. In export description, net import content of 36 MT in export item-1 and 108 MT in export item-2 are indicated. It is to be confirm whether it is dry rubber content or Rubber compound. 2. Complete calculation for requirement of each raw material in manufacturing export items 1 and 2 indicating wastage of each raw material separately.				

Case No.:36/8/87-ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA)	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00223/AM20/	RLA File :03/95/040/00077/AM20/	Lic.No/Date:0310830155 08.07.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
12 a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

Case No.:39/8/87-ALC1/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00226/AM20/	RLA File :03/94/040/00301/AM20/	Lic.No/Date:0310830273 12.07.2019	
Decision : The committee considered the case as per agenda and noted the reply to D/L has already been received from the firm. The Committee, therefore, decided to send the reply to Technical Consultant (SK) for examination and deferred the matter.			

Case No.:58/8/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00245/AM20/	RLA File :05/24/040/00246/AM20/	Lic.No/Date:0510411359 25.07.2019	
Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to send the reply to DPIIT for examination and deferred the case.			

Case No.:65/8/87-ALC1/2019	Party Name:TIME TECHNOPLAST LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00252/AM20/	RLA File :03/95/040/01385/AM19/	Lic.No/Date:0310830636 29.07.2019	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.			

Case No.:88/8/87-ALC1/2019	Party Name:VACMET INDIA LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File	RLA File	Lic.No/Date:0610039261	

:01/87/050/00275/AM20/	:06/24/040/00027/AM20/	07.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Production/Consumption data for starting raw material i.e. PTA & MEG for last 2 years dully certified by GST authority			

Case No.:91/8/87-ALC1/2019	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Approved
HQ File :01/87/050/00278/AM20/	RLA File :04/24/040/00057/AM19/	Lic.No/Date:0410165949 08.08.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/278/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Empeyol Polyol F3502/2F3502 Polyether Polyol	1MT	PROPYLENE OXIDE METHYLOXIRANE	0.930MT
		REFINED GLYCERINE	0.030MT
		ANTIOXIDANT IRGASTAB PUR 55 OR SONGNOX 5721LQ OR UAO 67 OR AOX 125 ANTIOXIDANT	0.005MT
		SODIUM ACID PYRO PHOSPHATE OR DISODIUM HYDROGEN PYRO PHOSPHATE OR SAPP PYRO PHOSPHATE	0.010MT

RA may take consequential action as per Policy / Procedures.

Case No.:92/8/87-ALC1/2019	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00279/AM20/	RLA File :05/24/040/00260/AM20/	Lic.No/Date:0510411472 08.08.2019	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.			

Case No.:3/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00321/AM20/	RLA File :05/23/040/00209/AM20/	Lic.No/Date:0510411684 29.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Specific name of Import item nos 4-7			
b) Any indigenous with quantity to be given			

Case No.:4/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
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HQ File :01/87/050/00322/AM20/	RLA File :05/23/040/00210/AM20/	Lic.No/Date:0510411685 29.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of Import item nos 4-7 b) Any indigenous with quantity to be given			

Case No.:5/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00323/AM20/	RLA File :05/23/040/00211/AM20/	Lic.No/Date:0510411686 29.08.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific name of Import item nos 4-7 b) Any indigenous with quantity to be given			

Case No.:14/11/87-ALC1/2019	Party Name:IMPEL EXPORTS	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Rejected
HQ File :01/87/050/00332/AM20/	RLA File :07/24/040/00121/AM20/	Lic.No/Date:0710115382 04.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019. However, same has not been received. Therefore, committee decided to reject the case.			

Case No.:20/11/87-ALC1/2019	Party Name:ENTREMONDE POLYCOATERS LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00338/AM20/	RLA File :03/94/040/00438/AM20/	Lic.No/Date:0310831394 06.09.2019	
Decision : The committee considered the case as per agenda and noted that a reply to DL has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:22/11/87-ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00340/AM20/	RLA File :34/24/040/00157/AM20/	Lic.No/Date:3410045439 09.09.2019	
Decision : The committee considered the case as per agenda and noted that a reply to DL has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:25/11/87-ALC1/2019	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File	RLA File	Lic.No/Date:0810146143	

:01/87/050/00343/AM20/	:08/24/040/00178/AM20/	12.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK). TEC(SK) has again raised D/L. The Committee decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Percentage net content of Aluminium in export.			
b) Production/Consumption data for import item No.4 duly certified by GST Authority.			

26	Case No.:26/11/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00344/AM20/	RLA File :10/24/040/00050/AM20/	Lic.No/Date:1010060271 12.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

27	Case No.:28/11/87-ALC1/2019	Party Name: BENEXI VINYL PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00346/AM20/	RLA File :05/23/040/00235/AM20/	Lic.No/Date:0510411826 12.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

28	Case No.:31/11/87-ALC1/2019	Party Name:EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00349/AM20/	RLA File :31/83/040/00080/AM20/	Lic.No/Date:3110067532 16.09.2019	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Details of indigenous input with their quantity.				
b) Nett content of import item in export.				
c) Percentage wastage claimed.				

29	Case No.:35/11/87-ALC1/2019	Party Name:SYNTHETIC PACKERS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00353/AM20/	RLA File :07/24/040/00134/AM20/	Lic.No/Date:0710115433 16.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).				

30	Case No.:32/11/87-ALC1/2019	Party Name:R R KABEL	Meet No/Date:4/87-	Status:
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	LIMITED	ALC1/2020 29.07.2020	Deferred
HQ File :01/87/050/00350/AM20/	RLA File :03/95/040/00465/AM20/	Lic.No/Date:0310831601 17.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).			

31	Case No.:36/11/87-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00354/AM20/	RLA File :08/24/040/00192/AM20/	Lic.No/Date:0810146204 18.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.				

32	Case No.:43/11/87-ALC1/2019	Party Name:R R KABEL LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00361/AM20/	RLA File :03/95/040/00604/AM20/	Lic.No/Date:0310831697 23.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

33	Case No.:44/11/87-ALC1/2019	Party Name:R R KABEL LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00362/AM20/	RLA File :03/95/040/00605/AM20/	Lic.No/Date:0310831698 23.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)				

34	Case No.:60/11/87-ALC1/2019	Party Name:APOLLO INDUSTRIES	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00378/AM20/	RLA File :52/24/040/00032/AM20/	Lic.No/Date:5210043188 26.09.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 14.01.2020. However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

35	Case No.:59/11/87-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00377/AM20/	RLA File :03/95/040/00510/AM20/	Lic.No/Date:0310831895 27.09.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of				

the case by TEC(SK).

Case No.:61/11/87-ALC1/2019	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
36 HQ File :01/87/050/00379/AM20/	RLA File :05/23/040/00252/AM20/	Lic.No/Date:0510411970 27.09.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:64/11/87-ALC1/2019	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
37 HQ File :01/87/050/00382/AM20/	RLA File :24/24/040/00031/AM20/	Lic.No/Date:2410042876 01.10.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm. The Committee also decided to call from the firm permission/NOC obtained from Ministry of Environment, Forest and Climate Change and deferred the case.			

Case No.:73/11/87-ALC1/2019	Party Name:JAYSHRI PROPACK PVT. LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
38 HQ File :01/87/050/00391/AM20/	RLA File :08/24/040/00217/AM20/	Lic.No/Date:0810146311 10.10.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK)			

Case No.:79/11/87-ALC1/2019	Party Name:SHRINATH ROTO PACK PVT LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
39 HQ File :01/87/050/00397/AM20/	RLA File :09/24/040/00359/AM20/	Lic.No/Date:0910068075 11.10.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:4/14/87-ALC1/2019	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
40 HQ File :01/87/050/00474/AM20/	RLA File :03/95/040/00811/AM20/	Lic.No/Date:0310832924 21.11.2019	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the			

case.

Case No.:5/14/87-ALC1/2019	Party Name:SRF LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
41 HQ File :01/87/050/00475/AM20/	RLA File :05/24/040/00498/AM20/	Lic.No/Date:0510412592 21.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 13.012.2019. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:6/14/87-ALC1/2019	Party Name:VACMET INDIA LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
42 HQ File :01/87/050/00476/AM20/	RLA File :06/24/040/00063/AM20/	Lic.No/Date:0610039354 22.11.2019	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Production/Consumption data for starting raw material i.e. PTA & MEG for last 2 years dully certified by GST authority			

Case No.:9/14/87-ALC1/2019	Party Name:RAJIV PLASTICS PVT. LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
43 HQ File :01/87/050/00479/AM20/	RLA File :03/95/040/00822/AM20/	Lic.No/Date:0310832957 22.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).			

Case No.:11/14/87-ALC1/2019	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
44 HQ File :01/87/050/00481/AM20/	RLA File :07/24/040/00191/AM20/	Lic.No/Date:0710115744 26.11.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 09.03.2020 . However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:14/14/87-ALC1/2019	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
45 HQ File :01/87/050/00484/AM20/	RLA File :24/24/040/00039/AM20/	Lic.No/Date:2410042935 27.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 13.012.2019. However, same has not been received. Therefore,			

committee decided to remind the firm and deferred the case.

Case No.:15/14/87-ALC1/2019	Party Name:ORNATE PLASTICS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
46 HQ File :01/87/050/00485/AM20/	RLA File :24/24/040/00038/AM20/	Lic.No/Date:2410042938 28.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 13.012.2019. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:16/14/87-ALC1/2019	Party Name:CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
47 HQ File :01/87/050/00486/AM20/	RLA File :05/23/040/00328/AM20/	Lic.No/Date:0510412682 28.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the case for comments from DPIIT.			

Case No.:17/14/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
48 HQ File :01/87/050/00487/AM20/	RLA File :10/24/040/00072/AM20/	Lic.No/Date:1010060330 28.11.2019	
Decision : The committee considered the case as per agenda and decided to defer the case for comments from DPIIT.			

Case No.:18/14/87-ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
49 HQ File :01/87/050/00488/AM20/	RLA File :34/24/040/00264/AM20/	Lic.No/Date:3410045665 29.11.2019	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 13.012.2019. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:22/14/87-ALC1/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
50 HQ File :01/87/050/00492/AM20/	RLA File :03/94/040/00704/AM20/	Lic.No/Date:0310833168 03.12.2019	
Decision : The committee considered the case as per agenda and decided to send the file to Technical Consultant (SK) for examination.			

51 Case No.:1/17/87-ALC1/2019	Party Name:PLASTENE INDIA	Meet No/Date:4/87-	Status:
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	LIMITED	ALC1/2020 29.07.2020	Deferred
HQ File :01/87/050/00547/AM20/	RLA File :08/24/040/00296/AM20/	Lic.No/Date:0810146964 09.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:2/17/87-ALC1/2019	Party Name:UMASREE TEXPLAST PVT. LTD.,	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
52 HQ File :01/87/050/00548/AM20/	RLA File :08/24/040/00289/AM20/	Lic.No/Date:0810146965 09.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:3/17/87-ALC1/2019	Party Name:OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
53 HQ File :01/87/050/00549/AM20/	RLA File :05/24/040/00643/AM20/	Lic.No/Date:0510413270 09.01.2020	
Decision : The committee considered the case as per agenda and decided to send file to DPIIT for examination and deferred the case.			

Case No.:5/17/87-ALC1/2019	Party Name:VINYL TUBES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
54 HQ File :01/87/050/00551/AM20/	RLA File :05/24/040/00650/AM20/	Lic.No/Date:0510413332 15.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:6/17/87-ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
55 HQ File :01/87/050/00552/AM20/	RLA File :03/94/040/00776/AM20/	Lic.No/Date:0310834240 16.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM).			

Case No.:7/17/87-ALC1/2019	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87- ALC1/2020	Status: Deferred
56			

HQ File :01/87/050/00553/AM20/	RLA File :05/24/040/00651/AM20/	29.07.2020 Lic.No/Date:0510413358 16.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:8/17/87-ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
57 HQ File :01/87/050/00554/AM20/	RLA File :03/94/040/00810/AM20/	Lic.No/Date:0310834241 16.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM).			

Case No.:9/17/87-ALC1/2019	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
58 HQ File :01/87/050/00555/AM20/	RLA File :52/24/040/00062/AM20/	Lic.No/Date:5210043303 16.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm for hard copy. The committee also decided to call permission/NOC obtained by the firm from the Ministry of Environment, Forest and Climate Change and deferred the case.			

Case No.:11/17/87-ALC1/2019

Party Name:ZENITH
INDUSTRIAL RUBBER
PRODUCTS PVT. LTD

Meet No/Date:4/87-
ALC1/2020
29.07.2020

Approved

HQ File
:01/87/050/00557/AM20/

RLA File
:03/95/040/01021/AM20/

Lic.No/Date:0310834319
20.01.2020

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/59/2020/-DPIIT dated 04.05.2020, Committee decided to ratify license as under:

59

Export item	Quantity	Import item	Quantity allowed per Kg
SILICON RUBBER SHEETS	100000Kg	SILICON SYNTHETIC RUBBER	1.086Kg
		PEROXIDE : PERKADOX	0.025Kg
		PACKING MATERIAL : PLASTIC PALLET	100 numbers for 100000Kg

Note 1: The value cap of Rubber Chemicals is as per general note of Hand Book of Procedure Vol II.

2: All the plastic Pallets will be exported back with the export product.

RA may take consequential action as per Policy / Procedures.

Case No.:12/17/87-ALC1/2019	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
60 HQ File	RLA File	Lic.No/Date:0310834320	

:01/87/050/00558/AM20/	:03/95/040/01027/AM20/	20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).			

Case No.:13/17/87-ALC1/2019	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
61 HQ File :01/87/050/00559/AM20/	RLA File :03/95/040/01028/AM20/	Lic.No/Date:0310834321 20.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).			

Case No.:14/17/87-ALC1/2019	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Rejected
62 HQ File :01/87/050/00560/AM20/	RLA File :56/24/040/00011/AM20/	Lic.No/Date:5610005792 20.01.2020	
Decision : The committee considered the case as per agenda and decided to reject the case as it is not covered under para 4.07.			

Case No.:16/17/87-ALC1/2019	Party Name:THOMSON RUBBERS INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
63 HQ File :01/87/050/00562/AM20/	RLA File :10/24/040/00091/AM20/	Lic.No/Date:1010060378 21.01.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application on 31.01.2020. However, same has not been received. Therefore, committee decided to remind the firm and deferred the case.			

Case No.:17/17/87-ALC1/2019	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
64 HQ File :01/87/050/00563/AM20/	RLA File :03/94/040/00864/AM20/	Lic.No/Date:0310834356 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM).			

Case No.:18/17/87-ALC1/2019	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
65 HQ File :01/87/050/00564/AM20/	RLA File :03/94/040/00865/AM20/	Lic.No/Date:0310834360 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(DNM).			

66 Case No.:19/17/87-ALC1/2019	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:4/87-ALC1/2020	Status: Deferred
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HQ File :01/87/050/00565/AM20/	RLA File :03/94/040/00870/AM20/	29.07.2020 Lic.No/Date:0310834362 21.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT.			

Case No.:21/17/87-ALC1/2019	Party Name:GOLDEN ROLLS PVT LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
67 HQ File :01/87/050/00567/AM20/	RLA File :33/24/040/00029/AM20/	Lic.No/Date:3310030646 21.01.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:20/17/87-ALC1/2019	Party Name:JESONS INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
68 HQ File :01/87/050/00566/AM20/	RLA File :03/94/040/00891/AM20/	Lic.No/Date:0310834381 22.01.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC(SK).			

Case No.:1/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
69 HQ File :01/87/050/00621/AM20/	RLA File :08/24/040/00380/AM20/	Lic.No/Date:0810147361 28.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:2/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
70 HQ File :01/87/050/00622/AM20/	RLA File :08/24/040/00381/AM20/	Lic.No/Date:0810147362 28.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:3/1/87-ALC1/2020	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
71 HQ File	RLA File	Lic.No/Date:0810147365	

	:01/87/050/00623/AM20/	:08/24/040/00383/AM20/	28.02.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:4/1/87-ALC1/2020	Party Name:LORVEN FLEX & SACK INDIA PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
72	HQ File :01/87/050/00624/AM20/	RLA File :09/24/040/00573/AM20/	Lic.No/Date:0910068539 02.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:5/1/87-ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
73	HQ File :01/87/050/00625/AM20/	RLA File :02/24/040/00198/AM20/	Lic.No/Date:0210209810 02.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:6/1/87-ALC1/2020	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
74	HQ File :01/87/050/00626/AM20/	RLA File :52/24/040/00076/AM20/	Lic.No/Date:5210043355 04.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to call the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019 and permission/NOC obtained by the Firm from M/o Environment, Forest and Climate Change.			
	Case No.:7/1/87-ALC1/2020	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Approved
75	HQ File :01/87/050/00627/AM20/	RLA File :03/94/040/01035/AM20/	Lic.No/Date:0310835223 05.03.2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/627/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE-5000 (1.5 MM X 1.5 MM THK) (Weight not less than-12.533Kg/Sq.meter)	3000Sq.meter	POLYESTER FILAMENT YARN (1000 D)	1.05Kg/Kg content in export
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE-6000 (2 MM X 2 MM THK) (Weight not less than-14.238Kg/Sq.meter)	6000Sq.meter	NYLON YARN (1260 D)	1.05Kg/Kg content in export
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE-8000 (1.5 MM X 1.5 MM THK) (Weight not less than-15.819Kg/Sq.meter)	3500Sq.meter	PVC RESIN	1.05Kg/Kg content in export
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE-10000 (1.5 MM X 1.5 MM) (Weight not less than-18.581Kg/Sq.meter)	9000Sq.meter	PHOSPHATE PLASTICIZER	1.05Kg/Kg content in export
		FASTENERS WITH PIN	Net to Net

RA may take consequential action as per Policy / Procedures.	FAST
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Case No.:8/1/87-ALC1/2020	Party Name:POOJA PLASTO COLOUR PVT. LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00628/AM20/	RLA File :05/24/040/00745/AM20/	Lic.No/Date:0510413787 05.03.2020	

76 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Details of indigenous input with their quantity.

77	Case No.:9/1/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00629/AM20/	RLA File :34/24/040/00380/AM20/	Lic.No/Date:3410045934 05.03.2020	

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee decided to send the same to TEC (DNM) for examination of the case. TEC (DNM) has raised D/L. The Committee decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Percentage composition of the export product.
- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
- Whether any licence is taken for the above export item in the past. Details of same licence alongwith norms applied and ratified may be furnished.

78	Case No.:10/1/87-ALC1/2020	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00630/AM20/	RLA File :34/24/040/00364/AM20/	Lic.No/Date:3410045929 05.03.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee decided to send the same to TEC (DNM) for examination of the case. TEC (DNM) has raised D/L. The Committee decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			

- Percentage solid content in export, grade wise.
- Requirement of raw materials for each grade separately.
- Value of monomer recovered.

79	Case No.:11/1/87-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00631/AM20/	RLA File :03/95/040/01140/AM20/	Lic.No/Date:0310835303 09.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019			

80	Case No.:12/1/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Approved
	HQ File :01/87/050/00632/AM20/	RLA File :03/95/040/01144/AM20/	Lic.No/Date:0310835304 09.03.2020	
	Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication dated 04.05.2020, Committee decided to ratify license as under:			

Export item	Quantity	Import item	Quantity
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			allowed per Kg
SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER RUBBER	70000Kg	FLOURO ELASTOMER RUBBER	0.720Kg
		MINERAL FILLER	0.250Kg

RA may take consequential action as per Policy / Procedures.

Case No.:13/1/87-ALC1/2020	Party Name:GRP LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
81 HQ File :01/87/050/00633/AM20/	RLA File :03/94/040/01046/AM20/	Lic.No/Date:0310835325 09.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:14/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
82 HQ File :01/87/050/00634/AM20/	RLA File :03/95/040/01174/AM20/	Lic.No/Date:0310835337 09.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:15/1/87-ALC1/2020	Party Name:CHECKPOINT APPAREL LABELING SOLUTIONS (I) PVT.LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
83 HQ File :01/87/050/00635/AM20/	RLA File :04/24/040/00194/AM20/	Lic.No/Date:0410166604 10.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:16/1/87-ALC1/2020	Party Name:ORSON CHEMICALS	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
84 HQ File :01/87/050/00636/AM20/	RLA File :03/95/040/01122/AM20/	Lic.No/Date:0310835347 11.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:17/1/87-ALC1/2020	Party Name:HOODS CORPORATION	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
85 HQ File :01/87/050/00637/AM20/	RLA File :02/24/040/00201/AM20/	Lic.No/Date:0210209819 11.03.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

86	Case No.:18/1/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00638/AM20/	RLA File :13/24/040/00203/AM20/	Lic.No/Date:1310049547 13.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

87	Case No.:19/1/87-ALC1/2020	Party Name:BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00639/AM20/	RLA File :05/23/040/00480/AM20/	Lic.No/Date:0510413879 16.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

88	Case No.:20/1/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00640/AM20/	RLA File :03/94/040/01041/AM20/	Lic.No/Date:0310835435 17.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

89	Case No.:21/1/87-ALC1/2020	Party Name:KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00641/AM20/	RLA File :31/83/040/00165/AM20/	Lic.No/Date:3110067717 17.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

90	Case No.:22/1/87-ALC1/2020	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00642/AM20/	RLA File :30/24/040/00099/AM20/	Lic.No/Date:3010105103 17.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

91	Case No.:23/1/87-ALC1/2020	Party Name:PRASPACK	Meet No/Date:4/87-	Status:
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		POLYMERS	ALC1/2020 29.07.2020	Deferred
	HQ File :01/87/050/00643/AM20/	RLA File :08/24/040/00411/AM20/	Lic.No/Date:0810147516 19.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:24/1/87-ALC1/2020	Party Name:PIONEER POLYLEATHERS LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
92	HQ File :01/87/050/00644/AM20/	RLA File :05/24/040/00776/AM20/	Lic.No/Date:0510413932 20.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:25/1/87-ALC1/2020	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
93	HQ File :01/87/050/00645/AM20/	RLA File :05/23/040/00488/AM20/	Lic.No/Date:0510413935 20.03.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:29/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
94	HQ File :01/87/050/00649/AM20/	RLA File :03/95/040/01087/AM20/	Lic.No/Date:0310835547 20.03.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:30/1/87-ALC1/2020	Party Name:KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
95	HQ File :01/87/050/00650/AM20/	RLA File :05/23/040/00484/AM20/	Lic.No/Date:0510413957 20.03.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			
	Case No.:31/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
96	HQ File :01/87/050/00651/AM20/	RLA File :03/95/040/01124/AM20/	Lic.No/Date:0310835543 20.03.2020	

Decision : The committee considered the case as per agenda and decided to defer the matter.

97	Case No.:32/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00652/AM20/	RLA File :03/95/040/01125/AM20/	Lic.No/Date:0310835544 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

98	Case No.:33/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00653/AM20/	RLA File :03/95/040/01173/AM20/	Lic.No/Date:0310835546 20.03.2020	

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:26/1/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
HQ File :01/87/050/00646/AM20/	RLA File :07/24/040/00311/AM20/	Lic.No/Date:0710116299 24.03.2020	

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to TEC (SK) for examination and deferred the case.

100	Case No.:27/1/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00647/AM20/	RLA File :07/24/040/00312/AM20/	Lic.No/Date:0710116300 24.03.2020	

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to TEC (SK) for examination and deferred the case.

101	Case No.:28/1/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00648/AM20/	RLA File :07/24/040/00313/AM20/	Lic.No/Date:0710116301 24.03.2020	

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to TEC (SK) for examination and deferred the case.

A. C. P. Kumar
उप निदेशक निर्यात नियंत्रण DGF
निर्देश व्यापार उद्योग मंत्रालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/87/050/00659/AM21/	RLA File :50/24/040/00008/AM20/	Lic.No/Date:5010002676 13.04.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
108	Case No.:1/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00738/AM21/	RLA File :03/95/040/00838/AM20/	Lic.No/Date:0310836510 04.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
109	Case No.:2/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00739/AM21/	RLA File :03/95/040/01196/AM20/	Lic.No/Date:0310836512 04.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
110	Case No.:3/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00740/AM21/	RLA File :03/95/040/01038/AM20/	Lic.No/Date:0310836521 04.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
111	Case No.:4/4/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00741/AM21/	RLA File :03/94/040/00882/AM20/	Lic.No/Date:0310836541 05.06.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
112	Case No.:5/4/87-ALC1/2020	Party Name:CONSOLIDATED WOOD INDUSTRIES	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00742/AM21/	RLA File :10/24/040/00016/AM21/	Lic.No/Date:1010060522 08.06.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
113	Case No.:6/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020	Status: Deferred

			29.07.2020	
	HQ File :01/87/050/00743/AM21/	RLA File :03/95/040/00066/AM21/	Lic.No/Date:0310836575 08.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:7/4/87-ALC1/2020	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
114	HQ File :01/87/050/00744/AM21/	RLA File :03/94/040/00105/AM21/	Lic.No/Date:0310836577 08.06.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:8/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
115	HQ File :01/87/050/00745/AM21/	RLA File :03/95/040/00131/AM21/	Lic.No/Date:0310836608 09.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:9/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
116	HQ File :01/87/050/00746/AM21/	RLA File :03/95/040/00130/AM21/	Lic.No/Date:0310836609 09.06.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:10/4/87-ALC1/2020	Party Name:A.K. RUBBER	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
117	HQ File :01/87/050/00747/AM21/	RLA File :52/24/040/00014/AM21/	Lic.No/Date:5210043429 10.06.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:11/4/87-ALC1/2020	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
118	HQ File :01/87/050/00748/AM21/	RLA File :08/24/040/00012/AM21/	Lic.No/Date:0810147934 11.06.2020	:
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
119	Case No.:12/4/87-ALC1/2020	Party Name:BULK LIQUID	Meet No/Date:4/87-	Status:

	SOLUTIONS PVT LTD	ALC1/2020 29.07.2020	Deferred
HQ File :01/87/050/00749/AM21/	RLA File :07/24/040/00064/AM21/	Lic.No/Date:0710116588 11.06.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to TEC (SK) for examination and deferred the case.			

Case No.:13/4/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
120 HQ File :01/87/050/00750/AM21/	RLA File :07/24/040/00063/AM21/	Lic.No/Date:0710116589 11.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:14/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
121 HQ File :01/87/050/00751/AM21/	RLA File :03/94/040/00151/AM21/	Lic.No/Date:0310836644 12.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:15/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
122 HQ File :01/87/050/00752/AM21/	RLA File :07/24/040/00076/AM21/	Lic.No/Date:0710116607 16.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:16/4/87-ALC1/2020	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
123 HQ File :01/87/050/00753/AM21/	RLA File :06/24/040/00013/AM21/	Lic.No/Date:0610039515 16.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:17/4/87-ALC1/2020	Party Name:TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
124 HQ File	RLA File	Lic.No/Date:1010060557	

:01/87/050/00754/AM21/	:10/24/040/00023/AM21/	17.06.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:18/4/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
125 HQ File :01/87/050/00755/AM21/	RLA File :03/94/040/00159/AM21/	Lic.No/Date:0310836739 18.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:19/4/87-ALC1/2020	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
126 HQ File :01/87/050/00756/AM21/	RLA File :07/24/040/00082/AM21/	Lic.No/Date:0710116626 19.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:20/4/87-ALC1/2020	Party Name:GRINDWELL NORTON LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
127 HQ File :01/87/050/00757/AM21/	RLA File :03/94/040/00155/AM21/	Lic.No/Date:0310836773 22.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:21/4/87-ALC1/2020	Party Name:LAMIFABS & PAPERS PVT. LTD.	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
128 HQ File :01/87/050/00758/AM21/	RLA File :03/95/040/00169/AM21/	Lic.No/Date:0310836831 23.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:22/4/87-ALC1/2020	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
129 HQ File :01/87/050/00759/AM21/	RLA File :09/24/040/00155/AM21/	Lic.No/Date:0910068894 24.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy			

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महासंदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महासंदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Circular No.23/2015-20 dated 15.05.2019.

130	Case No.:23/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00760/AM21/	RLA File :07/24/040/00095/AM21/	Lic.No/Date:0710116655 25.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

131	Case No.:24/4/87-ALC1/2020	Party Name:LOTUS ROOFINGS PRIVATE LIMITED,	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00761/AM21/	RLA File :04/24/040/00041/AM21/	Lic.No/Date:0410166842 25.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

132	Case No.:25/4/87-ALC1/2020	Party Name:PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00762/AM21/	RLA File :08/24/040/00073/AM21/	Lic.No/Date:0810148008 25.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

133	Case No.:26/4/87-ALC1/2020	Party Name:BULKLINER LOGISTICS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00763/AM21/	RLA File :10/24/040/00026/AM21/	Lic.No/Date:1010060567 26.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

134	Case No.:27/4/87-ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00764/AM21/	RLA File :08/24/040/00074/AM21/	Lic.No/Date:0810148019 26.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy				

Circular No.23/2015-20 dated 15.05.2019.

135	Case No.:28/4/87-ALC1/2020	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00765/AM21/	RLA File :05/23/040/00063/AM21/	Lic.No/Date:0510414503 30.06.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

136	Case No.:29/4/87-ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00766/AM21/	RLA File :02/24/040/00035/AM21/	Lic.No/Date:0210209947 02.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

137	Case No.:30/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00767/AM21/	RLA File :02/24/040/00036/AM21/	Lic.No/Date:0210209953 03.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

138	Case No.:31/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00768/AM21/	RLA File :02/24/040/00037/AM21/	Lic.No/Date:0210209954 03.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

139	Case No.:32/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00769/AM21/	RLA File :02/24/040/00038/AM21/	Lic.No/Date:0210209955 03.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

Circular No.23/2015-20 dated 15.05.2019.

140	Case No.:33/4/87-ALC1/2020	Party Name:DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00770/AM21/	RLA File :31/83/040/00026/AM21/	Lic.No/Date:3110067785 06.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

141	Case No.:34/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00771/AM21/	RLA File :03/94/040/00221/AM21/	Lic.No/Date:0310837041 06.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

142	Case No.:35/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00772/AM21/	RLA File :03/95/040/00191/AM21/	Lic.No/Date:0310837063 07.07.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

143	Case No.:36/4/87-ALC1/2020	Party Name:PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00773/AM21/	RLA File :07/24/040/00101/AM21/	Lic.No/Date:0710116715 08.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

144	Case No.:37/4/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00774/AM21/	RLA File :03/94/040/00243/AM21/	Lic.No/Date:0310837104 09.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

145	Case No.:38/4/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00775/AM21/	RLA File :24/24/040/00024/AM21/	Lic.No/Date:2410043151 09.07.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Exact name of Stabilizer and Additives alongwith their catalogue.				

146	Case No.:39/4/87-ALC1/2020	Party Name:A.K. RUBBER	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00776/AM21/	RLA File :52/24/040/00025/AM21/	Lic.No/Date:5210043455 09.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

147	Case No.:40/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00777/AM21/	RLA File :03/95/040/00190/AM21/	Lic.No/Date:0310837130 10.07.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

148	Case No.:41/4/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00778/AM21/	RLA File :08/24/040/00072/AM21/	Lic.No/Date:0810148086 10.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

149	Case No.:42/4/87-ALC1/2020	Party Name:GUJARAT FLUOROchemicals LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File :01/87/050/00779/AM21/	RLA File :34/24/040/00056/AM21/	Lic.No/Date:3410046208 10.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

150	Case No.:43/4/87-ALC1/2020	Party Name:GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3310030706	

:01/87/050/00780/AM21/	:33/24/040/00003/AM21/	10.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:44/4/87-ALC1/2020	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
151 HQ File :01/87/050/00781/AM21/	RLA File :08/24/040/00088/AM21/	Lic.No/Date:0810148133 15.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:45/4/87-ALC1/2020	Party Name:VAGMINE OVERSEAS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
152 HQ File :01/87/050/00782/AM21/	RLA File :05/24/040/00172/AM21/	Lic.No/Date:0510414637 15.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:46/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
153 HQ File :01/87/050/00783/AM21/	RLA File :02/24/040/00044/AM21/	Lic.No/Date:0210209981 15.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:47/4/87-ALC1/2020	Party Name:VACMET INDIA LTD.	Meet No/Date:4/87- ALC1/2020 29.07.2020	Status: Deferred
154 HQ File :01/87/050/00784/AM21/	RLA File :06/24/040/00020/AM21/	Lic.No/Date:0610039548 17.07.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Dilip Kumar

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